# CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

#### ORIGINAL APPLICATION No. 48/2015

Date of decision: 16.09.2019

CORAM: - R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).

- 1. Kisanbhai KawjiBhai Bhoya
  A/o Kawjibhai Bhoya
  Age 54 years,
  Working as Adhoc UDC
  Electricity Department
  R.at Bhumali Complex Block No.13
  Room No.6, Silvassa,
  Pin Code-396 230.
- 2. Ms. Willima Quintall Working as Ad-hoc UDC /at Pramukh Vatika K-1, Umerkui Vatika DNH Silvassa.
- 3. Mrs. Meena J. Patel
  D/o Jagubhai, Age-44,
  Working as Adhoc UDC,
  Industrial Training Institute
  R/at Pramukh Vihar,
  Phase-II, D8/9, Nroli Road,
  Silvassa.

Applicants.

(By Advocate Ms. Varsha Palav)

#### VERSUS.

 Union of India Through The Administrator UT of Dadra and Nagar Haveli Secretariat Silvassa.

- The Development Commissioner UT of Dadra and Nagar Haveli, Secretariat Silvassa.
- 3. The Additional Secretary
  The Administration of Dadra &
  Nagar Haveli, Department of
  Personnel & Administration Reforms
  Secretariat Silvassa.

... Respondents.

And
D. N. H. Civil Society
Through The President
Having its registered office at
Shop No.101, Pooja Complex Near Fire
Station, Amili, Silvassa-396230.

... Caveator.

## (By Advocate Shri B. K. Ashok Kumar)

### ORDER

## Per: R.N. Singh, Member (Judicial)

- 1. When the case is called out, none appeared for the applicant.
- 2. Shri B. K. Ashok Kumar, learned counsel appeared for the respondents.
- 3. The matter is listed for final hearing today. The same was the position on the last date of hearing i.e. on 18.06.2019.
- It appears that the applicant has lost interest in pursuing the matter.

- In view of the above, the OA is dismissed in default as well as for non-prosecution by the applicant.
- 6. No order as to costs.

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(R. N Singh)
Member (J)

(R. Vijaykumar) Member (A)

V.

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